

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 517
TO BE ANSWERED ON 02.12.2021

Measures to mitigate noise pollution

517 SHRI BRIJLAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by Government to eliminate or mitigate the menace of noise pollution during last five years;
- (b) whether assistance is being taken from some private company to do away with this menace; and
- (c) the extent to which Government has been successful in doing away with this so far, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c)

Government has taken steps to eliminate or mitigate the menace of noise pollution during last five years which *inter alia* include:

- (1) Action plan for mitigation of noise pollution formulated by all SPCBs/PCCs on following:
 - (i) Strengthening of Monitoring
 - (ii) Capacity Building of Authorities
 - (iii) Devising methodology for addressing public complaints
- (2) Standards formulations on Public Address System, and
- (3) Expansion of noise monitoring network: Installation of 52 stations in 08 States/UTs are under progress. Details are given below:

Sl.No.	State	City	Category
1.	Andhra Pradesh	Visakhapatnam(04), Vijayawada(04)	Residential, Commercial, Industrial and Silence
2.	Bihar	Patna (04)	Residential, Commercial, Industrial and Silence
3.	Chhattisgarh	New Raipur (04)	Residential, Commercial, Industrial and Silence

4.	Gujarat	Rajkot(04), Ahmedabad (04), Surat (04), Vadodara (04)	Residential, Commercial, Industrial and Silence
5.	Haryana	Faridabad (04)	Residential, Commercial, Industrial and Silence
6.	Jammu and Kashmir	Jammu (04)	Residential, Commercial, Industrial and Silence
7.	Jharkhand	Dhanbad (04), Ranchi (04)	Residential, Commercial, Industrial and Silence
8.	Madhya Pradesh	Bhopal (04)	Residential, Commercial, Industrial and Silence

- (4) Formulation of Environment Compensation (EC) Regime,
- (5) Noise level monitoring by State PCBs in conjunction with the Police Department and take remedial action
- (6) Procurement of the Noise monitoring devices by Police Departments of all the States/UTs within a period of three months
- (7) Training of staff by Police Department of all the State/UTs regarding the use of such devices (iv) Police Department of all the State/UTs may develop a robust protocol for taking appropriate action against the defaulters
- (8) Use of Sound Limiter(s) in all sound system / public address system for effective control of Noise Pollution
- (9) To control noise pollution, the Government launched eco-friendly green firecrackers last year.
- (10) The concerned designated authorities under Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986 has been directed to take corrective measures to control noise pollution, formulation of green firecrackers as per the directives of Hon'ble Supreme Court etc.
- (11) In compliance to above directions, action plans have been received from 23 States/UTs namely Andhra Pradesh, Assam, Chhattisgarh, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Jammu and Kashmir Gujarat, Goa, Haryana, Himachal Pradesh, Kerala, Karnataka, Madhya Pradesh, Meghalaya, Manipur, Odisha, Puducherry, Punjab, Tamil Nadu, Telangana, Tripura, West Bengal.

(b)

The Government has not taken assistance from any private company to do away with this menace.

(c)

Central Pollution Control Board has installed 70 nos. of Real Time Monitoring systems in 07 cities for Real Time Ambient Noise monitoring. A comparative noise data generated for the year of 2019 and 2020 is given at Annexure-I. The data indicates that 26 locations are showing increasing trend, 43 locations are showing decreasing trend and one location not showing any trend during Day Time and 36 locations are showing increasing trend, 33 locations are showing decreasing trend and one location not showing any trend during Night time.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO (a) to (c) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 517 DUE FOR REPLY ON 2.12.2021 REGARDING 'MEASURES TO MITIGATE NOISE POLLUTION' BY SHRI BRIJLAL, HON'BLE MEMBER OF PARLIAMENT

AMBIENT NOISE LEVEL DATA OF SEVEN CITIES FOR THE YEARS 2019 and 2020

S. No.	Stations Name with Zone		Limit in dB(A) Leq		2019		2020	
	City	Location	Day	Night	Day	Night	Day	Night
			06 AM to 10PM	10P M to 06A M	Leq. dB(A)	Leq. dB(A)	Leq. dB(A)	Leq. dB(A)
1	Bengaluru	ParisarBhawan (C)	65	55	67.2	62.1	64.3	58.7
2		Peeniya (I)	75	70	63.4	58.4	62.6	60.9
3		NisargaBhawan (R)	55	45	76.4	79.1	80.2	77.4
4		Marathali (C)	65	55	73.1	72.7	71.8	71.4
5		BTM (R)	55	45	64.7	64.7	62.5	62.5
6		Yeshwantpur (C)	65	55	72.1	64.0	70.2	64.0
7		R.V.C.E. (S)	50	40	67.4	65.9	80.9	80.9
8		Whitefield (I)	75	70	66.2	61.1	63.9	58.6
9		Dolmur (R)	55	45	64.3	59.3	62.9	58.1
10		Nihmans (S)	50	40	72.0	74.1	70.1	74.9
11	Chennai	Eye Hospital (S)	50	40	69.2	61.0	72.8	69.7
12		T.Nagar(C)	65	55	77.3	73.0	80.3	75.9
13		Perambur (C)	65	55	74.4	71.6	63.1	59.4
14		Guindy (I)	75	70	80.1	78.2	82.8	83.6
15		Triplicane (R)	55	45	60.9	59.0	70.0	68.9
16		Pallikarnai (C)	65	55	84.4	78.6	72.0	72.6
17		Velachery (R)	55	45	65.5	59.7	64.4	67.6
18		Washermanpet (C)	65	55	75.6	71.5	74.0	74.1

S. No.	Stations Name with Zone		Limit in dB(A) Leq		2019		2020	
19		Anna Nagar (S)	50	40	75.0	77.8	73.4	72.8
20		Sowcarpet (R)	55	45	62.3	60.2	65.1	60.7
21	Delhi	Dilshad Garden (S)	50	40	68.7	68.4	70.4	70.6
22		CPCB HQ.(C)	65	55	66.5	56.7	64.5	67.4
23		DCE(S)	50	40	62.2	57.9	57.2	54.8
24		ITO (C)	65	55	75.1	73.5	79.8	75.6
25		NSIT (S)	50	40	57.9	54.2	57.4	54.3
26		Civil Lines (C)	65	55	61.7	58.3	60.6	57.3
27		RK Puram(R)	55	45	66.8	61.6	63.3	59.2
28		AnandVihar (C)	65	55	65.6	61.9	65.5	60.6
29		MandirMarg (S)	50	40	65.4	54.8	58.3	56.6
30		Punjabi Bagh (R)	55	45	61.3	52.4	57.3	51.7
31	Hyderabad	Abids (C)	65	55	73.1	65.7	72.7	67.4
32		Punjagutta(C)	65	55	69.8	62.9	68.2	61.8
33		Jeedimetla(I)	75	70	72.6	73.2	71.7	70.0
34		Zoo (S)	50	40	55.8	61.4	69.0	68.1
35		Jublee Hills (R)	55	45	59.7	53.8	74.4	69.1
36		Tarnaka(R)	55	45	81.4	81.7	76.6	70.0
37		Gaddapothram(I)	75	70	83.3	74.0	77.3	75.2
38		Gachibowli(S)	50	40	60.0	58.2	60.9	71.7
39		Secunderabad (C)	65	55	81.4	80.3	78.0	73.9
40		Kukatpalli (C)	65	55	69.9	66.7	68.2	65.4
41	Kolkata	SSKM Hospital (S)	50	40	70.4	69.6	64.7	63.0
42		Gole Park (I)	75	70	64.4	61.1	69.5	66.5
43		Head Quarter (C)	65	55	63.4	57.0	66.4	65.8
44		Patauli (R)	55	45	73.4	72.4	70.6	74.4
45		New Market (C)	65	55	72.9	76.3	68.8	67.6

S. No.	Stations Name with Zone		Limit in dB(A) Leq		2019		2020	
46		Birati N. (R)	55	45	79.1	77.9	66.9	63.3
47		RG Kar (S)	50	40	63.7	62.2	68.7	71.8
48		Tollygunge (C)	65	55	66.8	62.9	65.5	61.6
49		Bag Bazar (R)	55	45	87.2	90.1	77.1	74.6
50		Behala (I)	75	70	75.3	73.1	68.1	64.4
51	Lucknow	Talkatora (I)	75	70	63.7	62.3	67.1	68.9
52		HajratGunj (C)	65	55	74.0	73.2	68.0	70.5
53		P.G.I. (S)	50	40	66.7	67.0	81.7	80.1
54		Indira Nagar (R)	55	45	50.6	44.7	76.5	75.8
55		Gomti Nagar (S)	50	40	66.9	60.2	64.5	70.9
56		Chinhat (I)	75	70	67.3	60.0	67.1	56.5
57		IT College (S)	50	40	64.7	59.5	64.7	71.5
58		CSS Airport (C)	65	55	76.3	67.0	62.7	58.3
59		RSC Aliganj (C)	65	55	65.1	57.6	73.6	65.0
60		UPPCB HQ. (R)	55	45	63.9	62.2	62.7	57.5
61	Mumbai	Thane (C)	65	55	69.1	69.1	67.9	68.6
62		Vashi Hospital (S)	50	40	75.8	74.2	69.4	69.1
63		Ashp (S)	50	40	70.1	67.5	71.7	69.8
64		Bandra (C)	65	55	67.5	66.9	74.7	74.4
65		MPCB, Head Qarter (C)	65	55	70.2	67.3	72.9	64.1
66		M&M Kandivali (I)	75	70	60.4	52.6	60.8	53.8
67		CST (C)	65	55	74.5	70.3	74.2	69.6
68		L&T Powai (I)	75	70	59.4	55.1	62.2	60.0
69		PepsicoChembur (R)	55	45	68.1	61.3	76.5	75.4
70		Andheri (I)	75	70	78.9	78.0	80.1	79.6